

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5909
ANSWERED ON:02.05.2013
RGGVY IN JHARKHAND
Dubey Shri Nishikant

Will the Minister of POWER be pleased to state:

- (a) the progress of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in Jharkhand;
- (b) the time by which the programme is expected to be completed in the State;
- (c) the reasons for the slow progress of the work;
- (d) whether the phase-II under RGGVY for the State is pending for sanction with the Union Government; and
- (e) if so, the details thereof and the action being taken by the Union Government in the matter?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 22 projects (13 projects in X Plan and 9 projects in XI Plan) were sanctioned in Jharkhand covering electrification of 19,071 un/de-electrified villages (UEV), intensive electrification of 7,106 partially electrified villages (PEV) and release of free electricity connections to 18,03,377 BPL households. Cumulatively, as on 31.03.2013, the electrification works in 18,086 UE villages, 5,729 PE villages have been completed and free electricity connections to 12,98,825 BPL households have been released under the scheme. The remaining works are expected to be completed by the end of March, 2014.

(c) : The reasons for slow progress in the State of Jharkhand are as follows:-

- i) Litigation against JSEB.
- ii) Grid connectivity problem.
- iii) Problem relating to forest clearance and poor performance of the contractors.

(d) & (e) : Two supplementary projects for Godda and Pakur districts were received from NTPC on 20.06.2012 under Phase-II of RGGVY. Since these DPRs were not prepared based on actual field survey and were not recommended by Government of Jharkhand, were returned to NTPC. These DPRs may now be considered under XII Plan subject to approval of Government of India for continuation of RGGVY under XII Plan.